

Demurrage Charges raised against Private Parties

5802. SHRI BHARAT SINGH CHOWHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the amount of demurrage charges raised during the period April, 1975 to June 1977 against private parties in Delhi, Moradabad, Allahabad, Lucknow and Bikaner Division of Northern Railway (Division-wise separately) for wagons detained beyond the "free time" allowed by Railways together with the amounts foregone and actually realised from traders Division-wise, separately;

(b) whether Senior Divisional Commercial Officer of Allahabad Division under the guidance of Divisional Superintendent took bold step in collection of demurrage charges from defaulting traders which resulted in quick release of wagons at goods sheds; and

(c) whether Government propose to take similar action to ensure quick releases of wagons on other Divisions of the Northern Railway?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) to (c). The information is being collected and will be laid on the Table of the House.

Procession held by Managing Director cum-Chairman and General Manager F.C.I. in support of Ex-Prime Minister

5803. SHRI A. K. ROY: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether on 12th July, 1975 during Emergency the Managing Director-cum-Chairman of the F.C.I. and the General Manager, P&D Sindri along with other officers made procession on the road of Delhi and went to the residence of Smt. Indira Gandhi to extend their political support;

(b) whether this action is against the established code for the officer; and

(c) if so, what action Government propose to take against such officers?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No, Sir.

(b) and (c). Do not arise.

Re-Instatement of Railwaymen belonging to Loco-Mechanical Staff Association, Jhajha and Moghulsarai

5804. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that despite an order to reinstate all the victimised workmen of the Railway none of the office bearers of Loco Mechanical Staff Association, Jhajha and Moghulsarai removed from service, have been taken in; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). The order was in respect of the May 1974 strike and this has been implemented.

Memorandum by Fertilizer Karkhana Mazdoor Union Gorakhpur charges against Shri K. S. L. Anand, General Manager

5805. SHRI A. K. ROY: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Memorandum of Fertilizer Karkhana Mazdoor Union, Gorakhpur on the 21-Point charges against Shri K. S. L. Anand, General Manager, F.C.I. Gorakhpur unit dated 8-7-77 has been received by Government; and

(b) if so, what action has been taken on each point?